

Through Fax

(J.H.C. Sch. 1-7)

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From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Sri Vivek Kumar, Judge I/c.-cum-J.M. 1<sup>st</sup> Class, Bokaro
2. Sri Shivam Chaurasia, S.D.J.M.-cum-Civil Judge(Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.Board), Chaibasa (West Singhbhum)
3. Sri Alok Marandi, Civil Judge(Jr. Div.)-cum-P.M. (J.J. Board), Chatra
4. Sri Deepak Kumar, S.D.J.M., Daltonganj (Palamau)
5. Sri Manish Manikant Pradhan, J.M. 1<sup>st</sup> Class, Deoghar
6. Sri Arpit Srivastava, Judge I/c.-cum-J.M., Dhanbad
7. Sri Manish Kumar Mishra, Addl. Civil Judge (Jr. Div.), Dumka
8. Sri Mayank Tushar Toppo, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa
9. Sri Ranjay Kumar, S.D.J.M., Giridih
10. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda
11. Sri Uttam Sagar Rana, S.D.J.M.-cum-Civil Judge(Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Gumla
12. Sri Pradeep Kumar, Civil Judge (Jr. Div.)-cum- Judge I/c., Hazaribagh
13. Sri Abhinav, Judge I/c.-cum-J.M. 1<sup>st</sup> Class, Jamshedpur
14. Sri Vikram Anand, S.D.J.M.-cum-Judge I/c.-cum-P.M. (J.J. Board), Jamtara
15. Sri Ravi Prakash Tiwari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Khunti
16. Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.), Koderma
17. Sri Achhat Srivastava, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Latehar
18. Sri Manoj Kumar Indwar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum- P.M. (J.J. Board), Lohardaga
19. Sri Rakesh Ranjan, Addl. Civil Judge (Jr. Div.), Pakur
20. Sri Rakesh Raushan, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum- P.M. (J.J. Board), Ramgarh
21. Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.), Ranchi
22. Sri Digvijay Nath Shukla, S.D.J.M.-cum-Judge I/c.-cum- P.M. J.J. (Board), Sahebganj
23. Sri Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c., Seraikela
24. Sri Shera Samson Tirkey, Judge I/c.-cum-J.M. 1<sup>st</sup> Class, Simdega

Sub:- Cancellation of nomination for attending Two days (C-X) Sensitization Programme on Domestic Violence & PC & PNDA Act scheduled to be held on 21<sup>st</sup> & 22<sup>nd</sup> March, 2020 at Judicial Academy Jharkhand, Ranchi.

Sir,

In continuation to this Court's letter No. 916/Apptt. dated 26.02.2020, I am directed to inform that the Court has been pleased to cancel your nomination for attending Two days (C-X) Sensitization Programme on Domestic Violence & PC & PNDA Act scheduled to be held on **21<sup>st</sup> & 22<sup>nd</sup> March, 2020** at **Judicial Academy Jharkhand, Ranchi.**

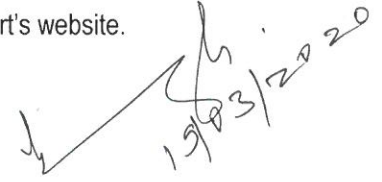
This is for your information and needful.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 1189 /Apptt.

Dated, Ranchi, the 19.03.2020

Copy forwarded to all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi with reference to this Court's letter under Memo No. 917/Apptt. dated 26.02.2020 for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 3171/JAJ dated 18.03.2020 / the Member Secretary, JHALSA, Ranchi / the C.P.C, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

A handwritten signature in blue ink, followed by the date '19/03/2020' written in blue ink.

Registrar (Administration)